

SHRI DIPEN GHOSH: You ask the industrialists to deposit...

SHRI SHANKER SINH VAGHELA: For employees it is excess money. For labour it is not excess money... (Interruptions) ...

SHRI DIPEN GHOSH: This is compensation for the price rise already recorded.

SHRI NARAYAN DATT TIWARI: I seek co-operation of all Members. As you said, State Governments are also worried about this. This is done already in some States. Half of the money or a quarter of the money or the whole of the amount is deposited in the provident fund. I am thankful to those employee organisations which agreed to this. Therefore, we have to create a proper climate, not in the spirit of some confrontation but in a spirit of understanding the economic reality of the situation. It was not to make a delay. One-and-a-half months ago in February we had the Budget. I don't think, Mr. Dipen Ghosh, in his erudition, can grudge this delay. Rather, we should all combine to see to it that we do not all contribute to any price rise so that we have to pay all this D.A. and the money much needed for development goes for paying the dearness allowance.

Shri Kailash Pati Mishra's point, I think, has already been taken care of. Mr. Sukomal Sen mentioned the same more or less.

I think, I have covered all the points. I am very thankful for all the co-operation I have received from the employee organisations. I hope that in future also they will consider it because, I know, the Government employees of this country are as much aware of the difficulties that we are facing, that the country is facing. It is not Narayan Datt Tiwari who is facing the difficulties. I hope that they are also similarly responsible as we are, and they will certainly think over the matter and do whatever they can.

## II. Explosion in Jeeven Bharti Building New Delhi

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): Now, Mr. Chintamani Panigrahi, Minister of State for Home Affairs will make a statement regarding the explosion that has taken place in Delhi.

SHRI DIPEN GHOSH (West Bengal): Sir, I am on a point of order. The question is that the Minister of State for Home Affairs is going to make a statement on this incident of explosion in Delhi. It was raised in the morning. Normally, the procedure is that when a Minister makes a statement, at least one hour or two hours in advance notice is given and Members are informed about the time and the subject on which the Minister would like to make a statement. Actually, the Department of Parliamentary Affairs must have been informed by the Ministry of Home Affairs that the Minister is going to make a statement. So, the Department of Parliamentary Affairs should have taken note of it and circulated it.

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): It should have been circulated. Why not?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI CHINTAMANI PANIGRAHI): I take note of what hon. Shri Dipen Babu has said.

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): What is your point of order?

श्री अश्विनी कुमार (बिहार): मेरा प्वाइंट ऑफ ऑर्डर यह है कि यदि पूर्व सूचना मिलती तो आडवाणी जी स्वयं यहां उपस्थित रहते जिन्होंने सवेरे यह विषय उठाया था। इस समय वह उपस्थित नहीं हैं क्योंकि दूसरा इन्वेंजमेंट था। अगर पहले से सूचना होती तो अधिक सुविधाजनक होता। मैं आपके माध्यम से लीडर ऑफ दी हाउस और पार्लियामेंटरी अफेयर्स मिनिस्टर से निवेदन करूंगा कि भविष्य में पूर्व सूचना देने की कृपा करें।

**THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY):** No, has taken note of it.

**SHRI CHINTAMANI PANIGRAHI:** Mr. Vice-Chairman, Sir, today an explosion took place in Delhi in the Jeevan Bharti Building. Hon. Members in the morning rightly expressed their grave anxieties to know about this incident. Whatever information is readily available, we thought that we should share the anxieties of the hon. Members. Facts regarding the incident of explosion in Delhi Administration, are as follows:

"At about 12.10 hours today (10-5-88) a bomb exploded in the Reception area of the Citibank located in the new LIC building called "Jeevan Bharti" near Regal cinema in Connaught Place. Citibank is an American bank. The explosion caused considerable damage to the bank premises. One person—Satish Chaudhary, resident of NOIDA died in the explosion. 14 others were injured and 1 of them is in a critical state. Out of these 14 persons, 8 have been discharged. As regards the in-patients, 5 are in Ram Manohar Lohia Hospital and 1 in Lok Nayak Jai Prakash Hospital. 4 of the injured persons were employees of the Bank and others were outsiders.

The case has been handed over to the Crime Branch of the Delhi Police for investigation. The Bomb Disposal Squad and Forensic Experts are examining the scene of occurrence.

All the injured are Indian nationals and the identity of all of them except 1 person who is unconscious and in a serious condition, has been established."

**SHRI DIPEN GHOSH:** Sir, if you go through the Statement, you will find that this is not at all a statement. In fact, the Delhi Administration had sent a note stating the facts and the Minister has incorporated a sentence in handwriting above that note, that 'I rise

to make a statement'. Even the Minister had not taken time—rather had not taken labour—to prepare it in the form of a statement and make it in the form of a statement. This betrays the lackadaisical attitude on the part of the Union Home Ministry to take note of such a serious situation that had occurred in Delhi today morning. From this one can ask no clarification because perhaps by this time more facts have come to the tickers of any of the news agencies available in the Parliament Library. So, my first point is what made the Union Home Ministry not to go a little further and study and have an in-depth examination of the situation and make a full fledged statement on the incident, since it had got at least from the time of occurrence to the time of making the statement more than six hours.

Yesterday we had an occasion to seek certain clarifications in connection with the statement made by the Home Minister on the Haryana incident. There an information was given to Parliament and I quote:

"In the background of that incident in Haryana, a general alert has been issued to all neighbouring States."

**SHRI ASHWANI KUMAR:** What? General? Red alert.

**SHRI DIPEN GHOSH:** But here in the Statement is written like this. "A general alert has been issued to all neighbouring States." I do not know—and I wonder—what type of alert was actually issued to Delhi authorities and what steps the Delhi authorities had taken on the basis of such alert notice given by the Government. This is the crux of the problem. When an incident takes place, the Government says such and such thing has been undertaken and such alert notice has been given all authorities have been alerted. And next day such things happen that the people, if not the culprits also, do not take care of the word 'alert'. Even after giving this general alert this type of incident could take place in the heart of a city like Delhi. Only today morning in reply to a question it was replied that the strength of

[Shri Dipen Ghosh]

the Delhi police category-wise is indicated below. I quote: "Commissioner of Police—1, Additional Commissioner of Police—9, Deputy Commissioner of Police—47, Asstt. Commissioner of Police—165." This is upto Asstt. Commissioner of Police. I need not quote other categories. I don't think any city in our country, may be anywhere in the world I do not know, but I know of my country, has such a strong police force as in Delhi. Yet, such things happen after the general alert is given. So it also betrays how inefficient this Government is, to maintain an ordinary type of law and order situation even in a city like Delhi.

Again in yesterday's statement, it was stated, I quote: "The police set-up is being reorganised and better arms and equipment have been provided. This has already started yielding results." I do not know in what way this has already started yielding results. In what way? In increasing the number of killings, in creating more situations of bomb explosions? I don't find the learned colleague of mine on the other side now. Yesterday while seeking....

SHRI VISHWA BANDHU GUPTA (Delhi): Surely many learned persons are on this side.

SHRI DIPEN GHOSH: While seeking clarifications on yesterday's statement that learned colleague sitting on the other side, very vocal colleague, demanded resignation of Mr. Devi Lal. I wonder whose resignation he would demand today in the background of this situation.

SHRI KALPNATH RAI (Uttar Pradesh): Who demanded? Nobody demanded.

SHRI DIPEN GHOSH: Who demanded yesterday it was on the records also. It was in the newspapers also.

SHRI KALPNATH RAI: No, no, not in this House.

SHRI DIPEN GHOSH: If you challenge, I will produce.

SHRI KALPNATH RAI: Mr. Dipen Ghosh, nobody from this House demanded.

SHRI DIPEN GHOSH: Sir, this is sheer inefficiency on the part of the Central Government to tackle the situation and the more this Government will be in power, this party, this Congress (I), the more such situations will occur in our country, in Delhi. So, this is yet another reason for which this Government must quit.

SHRI A. G. KULKARNI (Maharashtra): Mr. Vice-Chairman Sir, in the backdrop of yesterday's discussion and ghastly murders in Panipat and Amritsar, today's incident particularly in the heart of Delhi is something tragic. Yesterday we expressed our anguish and today also we have to express our double anguish, or more anguish, whatever word the Minister likes. But, Sir, it seems that this horrible news in the backdrop of yesterday's operation brings out certain issues as to how the common man reacts to the incidents happening either in Amritsar or Delhi or Darjeeling. I don't understand. Yesterday, I had made a mention of this. It is a totally demoralised population in this country because of the inadequacy, laxity of the Government's effort to meet the terrorists' challenge. As my friend yesterday also was very vocal, it is not only the terrorists' challenge, it is the challenge by mini-mafia who are violently acting either for money or for some other purpose. I do not know whatever it is. I think, Sir, the entire blame goes to the Delhi Administration. I will not take any political lines as Mr. Dipen Ghosh says that this Government should resign and we should have elections. We will have elections in 1989 and it is up to you to fight the elections. But the Delhi Administration is totally inefficient because, Sir, as we see, whose police are there, I do not know, but when I leave from my home, there are four police posts on the road up to Parliament House. I do not go more outside because of my age but the point is that there are four police posts. They have got their guns. Yesterday, we heard the discussion and the mention of the quality

of the arms you have given to the Delhi police. It was Mr. Arun Singh, the ex-Defence Minister and Mr. P. Chidambaram I do not want to comment on what Mr. Chidambaram replied but Mr. Arun Singh was quite justified that the present guns, whatever they are SLR etc., they are only pipes. They have got nothing. If you really want to save this country and meet this terrorists' challenge, sophisticated arms to meet what these terrorists have got, have to be acquired and delivered. You are only delivering what you are collecting from these terrorists and handing over either to the Punjab police or to someone else. I would like to know from the hon. Minister whether these sophisticated weapons are necessary for this purpose. Secondly, every bank has got security arrangements. Whatever the Finance Minister has informed us previously, every bank has got its security arrangements. The Citi Bank, a very rich American bank was without a security arrangement. Has any enquiry been made? There is a point, Sir. My good friend, Mr. Panigrahi is a very sweet man and is a very good friend of mine. But, Mr. Panigrahi, the statement which you have issued is something which reflects on the working of your Ministry. The statement is entirely a report of the Delhi Administration and you have only said I rise to make this statement and that has been xeroxed. At least that should not have been done. If you want to camouflage something, do it cleverly. At least cleverness is required... (Interruption's)...

**SHRI VISHWA BANDHU GUPTA:**

But he is a sweet man. He is not a clever man.

**SHRI A. G. KULKARNI:** He is a clever man. You do not know. He is a Professor. You are of new vintage. We are of old vintage. (Interruption). What I want to know from him is that we see police force on every road. What they are doing? They could not trace that somebody is carrying the bomb or whatever it is. What was the intelligence? Is there any intelligence agency in Delhi of the Home Ministry or the Delhi Administration? Do you go around the roads or

your entire approach is only towards Punjab and Amritsar and you do not know, what is happening near Delhi or in Delhi itself? So, Sir, I think, security arrangement in the bank must be there.

What has happened to that? And the Delhi security police, whatever they are, they have to be provided with sophisticated arms. Lastly, I just want to make the last observation about the reaction from the Home Ministry. Yesterday, we had expressed our deep feelings of heart on these matters but my feelings or Mr.

Kalpna Rai's feelings or Mr. Dipen Ghosh's feelings have a limited role. Actually, it is the common man's feelings that we should take note of. When this comes in the press tomorrow morning, the common man will be in panic. He will lose faith in the administration; he will lose faith in the total system of Government working and ultimately he will lose faith in democracy itself. So the time has come when the Government has to apply its mind to the totality of the perspective.

Lastly, I come to the aspect of suspicions. Some people may say it is the Punjab terrorists. I was talking with many hon. Members in the Central Hall about this. There are talks that the Mujahideen problem in Afghanistan may have some connection in this. They want to destabilise and create disturbance in Delhi or any other big city because they want to retaliate against Americans. And Delhi and India are becoming fighting grounds for America and the CIA and Pakistan and Mujahideen. The Minister may please explain to us whether any foreign agencies have employed some people to destabilise this country. Already in this country we are having many confusions because of many things. Dust is being raised on non-issues, issue and so many other problems. On this matter, I want to know categorically from the Minister whether there is any foreign hand in this. I want to know particularly whether there is any collusion between Pakistan and Afghan rebels of Mujahideen because it seems to be one of the plausible reasons.

श्री अश्विनी कुमार : माननीय उप-सभाध्यक्ष महोदय, कल हमने पानीपत की घटना पर इस सदन में चर्चा की। आज उसी प्रकार की घटना के ऊपर चर्चा करने के लिए सदन अकस्मिक यहाँ इस समय बैठा है, पूर्व-नियोजित नहीं था, एक दुर्घटना हुई है। नौने कल भी निवेदन किया था, पिछले सप्ताह मैं ब्रंजाब घूम कर आया, वहाँ आम चर्चा का विषय था कि अमृतसर और गुरुदासपुर जिला हिन्दुओं से खाली हो चुका है, आज या कल अमृतसर में दुर्घटना होगी, आगे देश के कोने-कोने में दुर्घटना जाएगी। कल मैंने सदन के सामने यह विचार रखे, दुर्भाग्य से वह सत्य ही दिख रहा है और यह देश के लिए अत्यन्त ही दुर्भाग्यपूर्ण है। पंजाब की समस्या आज लगभग आठ साल पुरानी हो गई है। आज के हमारे प्रधान मंत्री ने शासन संभालने के बाद एक समझौता किया। आशा थी, समझौते से बड़ा विश्वास था, देश में आशा जगी थी कि कुछ होगा। परन्तु समझौता भी गया और समझौता करने वाला संत लॉगोवाल भी गया, जो कि देश के लिए अत्यन्त दुर्भाग्यपूर्ण है और आज वह समझौता एक डेड-लेटर होकर रह गया है। वह समझौता नहीं रहा है, पंजाब फिर से आतंकवाद की घटनाओं में घिर गया है।

महोदय, जिस प्रकार की आज दिल्ली में घटना हुई, दो-ढाई वर्ष पूर्व इसी प्रकार की कई घटनाएँ एक दो दिन में हुई थी, स्टेशन पर हुई, इधर हुई, वस स्टैंड पर हुई। एक तरह से वह इसी प्रकार की घटना थी और आज की घटना के बारे में अभी तक जितने तथ्य प्राप्त हुए हैं, मैं भी वहाँ जाकर देख आया हूँ, यह नहीं कहा जा सकता कि किसने की, आइडेंटिफाई नहीं हुआ, परन्तु जिस प्रकार की सर्कमस्टेंसियल एवीडेंस है, उससे यह घटना पंजाब के आतंकवाद से जुड़ी होने के सिवाय दूसरी होने की संभावना बहुत कम हो सकती है, मैं नहीं कह सकता, वह तो क्राइम-ब्रांच को दिया है, गृहमंत्री जी ने जैसा बताया। परन्तु जो सर्कमस्टेंसियल एवीडेंस जिस प्रकार

की हुई है, उससे उसी प्रकार की घटना दिखती है। दुर्भाग्यपूर्ण बात यह है कि जो आतंकवादी होता है, वह अन-आइडेंटिफाई एनिमी होता है। हमको पता नहीं, कौन आतंकवादी है? अगर शत्रु से लड़ाई होती है तो शत्रु वर्दी में होता है, शत्रु दिखता है कि यह शत्रु है, परन्तु दुर्भाग्य से उस अन-आइडेंटिफाई एनिमी का जो फोर्ट है, उसको हमने पुनः 1984 की तरह से फोर्टिफाई होने की अनुमति प्रदान कर दी है।

यह दुर्भाग्यपूर्ण है कि गोल्डन टेम्पल के अंदर कल हमारे एक डी० आई० जी० को गोली लगी और टेलीफोन पर, टेलीफोन पर आज तक जो न्यूज आ रही है, कर्फ्यू लगा हुआ 7.00 P. M. है अभी भी गोल्डन टेम्पल से आतंकवादी गोलियाँ चल रहे हैं हमारे सुरक्षा बलों पर। यह क्या पुनरावृत्ति नहीं हो रही है? मैं आप के माध्यम से यह पूछना चाहूँगा कि क्या दुनियाँ में कोई धार्मिक स्थल है जहाँ कि इस प्रकार मौत का स्थल बनाया जा सकता हो, क्रिमिनल स्थल बनाया जा सकता हो? धार्मिक स्थल चाहे मंदिर हों, मस्जिद हों या गुरुद्वारे हों, वे पूजा के लिए हैं। परन्तु वहाँ क्रिमिनल्स और देशद्रोही जाते हैं। सरकार का यह कहना कि हम गोल्डन टेम्पल में नहीं जाएँगे, हम किसी गुरुद्वारे में नहीं जाएँगे—यह देश की अखंडता के लिए उचित है? पिछली बार भी यही घोषणाएँ बार-बार होती रही हैं और अंत में सेना को भेजना पड़ा। जो काम पुलिस को भेज कर किया जा सकता था वहाँ सेना को भेजना पड़ा - अकाल तप्त नष्ट-अष्ट हुआ और हमारे समाज के एक बहुत बड़े वर्ग सिख समाज की भावनाओं को आघात पहुंचा। उस आघात पर आज तक मरहम नहीं लगाया जा सका है। महोदय, पिछले डेढ़ साल से वहाँ केन्द्रीय सरकार का राज्य है। हमारे गृहमंत्री जी वहाँ का सुरक्षा के लिए जिम्मेदार हैं। कितने गोल्डन टेम्पल को फिर से फोर्ट्रेस बनाने की अनुमति दी जिसके कारण आतंकवादी ये घटनाएँ कर रहे हैं। मैं इस समय इतना ही कहना चाहूँगा कि जब

वहां खालिस्तान का झंडा लगा था, तो श्री बरनाला ने सिख होते हुए, अपने आप को तनखिया घोषित कराते हुए पुलिस भेज कर उसको साफ कराया था, लेकिन हमारी सरकार कराने में अक्षम रही है और आज हम फिर उसी स्थिति में पहुंच गए हैं। उस समय डी आई० जी० श्री अटवाल की हत्या हुई थी। उस समय यदि आपने वहां पुलिस भेजकर आतंकवादियों को निकाल दिया होता तो आज स्थिति दुर्भाग्यपूर्ण नहीं होती। महोदय, मैं माननीय गृह मंत्री जी से निवेदन करूंगा कि उनके सामने तथ्य हैं, वे गंभीरता पूर्वक विचार करें। कल पानीपत में घटना हुई और आज दिल्ली में हुई। दिल्ली में पार्लियामेंट से सिर्फ एक मील की दूरी पर आतंकवादियों ने चुनौती दी है जबकि कल इसी समय हमें सूचना में बताया गया था कि हमारे गृहमंत्री जी पंजाब, दिल्ली और हरियाणा के आई० जी० और डी० आई० जी० से चर्चा कर रहे हैं। यह दुर्घटना नहीं है बल्कि आप की अथारिटी को चैलेंज किया गया है। शासन चलता है अथारिटी के प्रभाव से, पुलिस के प्रभाव से नहीं चलता है। हमारे माननीय सदस्य ने कहा—

“Delhi is one of the best policed cities.” The policemen alone cannot protect the citizen. It is the role of the police and the Government that can protect the citizen.

आपको रोल बदलना पड़ेगा। देखना पड़ेगा कि जो आतंकवादियों के आइडेंटिफाइड गढ़ है—गोल्डन टेम्पल नहीं, दिल्ली के अंदर जो गुरुद्वारे हैं, उनमें क्या हो रहा है? आप के बगल में गुरुद्वारे में दुर्घटना हो गई। उपसभाध्यक्ष महोदय, मैं एक-दो मिनट ज्यादा लूंगा। मैं इतिहास की एक घटना बताना चाहता हूँ। मोहम्मद गजनवी ने पृथ्वीराज को जीता जब कि उसने गाय को आगो रख दिया? हमारी हिंदुओं की सेना ने कहा कि गाय पर हमला नहीं होगा। आज हमने उसी गोल्डन टेम्पल को गाय बना दिया है। हम किसी गुरुद्वारे या गोल्डन टेम्पल में नहीं जायेंगे चाहे लेने वाले हमारी इंदिरा गांधी की जान ही क्यों न ले लें। मैं चाहूंगा कि

आप इस पर गम्भीरता से विचार। महोदय, अन्त में मैं इतना ही कहना चाहूंगा कि मैं वहां जाकर देख आया हूँ। वह टाइम बम था जो कि वहां रखा हुआ था। दूसरा व्यक्ति वहां जाकर बैठा और वह फट गया और वह व्यक्ति मर गया। ऐसा मुझे लोगों ने बताया। वह बम इतना जबरदस्त था कि वह जिस फ्लोर पर था उससे ग्यारह फ्लोर पर थरथराहट हुई और लोगों को पता लगा कि जैसे कोई जलजला या भूकम्प आ गया हो। लेकिन देखने की बात यह है कि उसके जो स्प्लिंटर्स थे, ग्रीशे के जो टुकड़े थे, वे जो दीवारों आजकल बन रही हैं उनके टुकड़े सौ-सौ सवा सौ फुट के गिरे हैं और साराफ्रेम तहस नहस हो गया है। ऊपर जो छत थी, उसके फर्स्ट फ्लोर की उसमें छेद हो गया और उसमें से टूटी हुई चीज दिखाई दी। कितना पावरफुल बम रहा होगा जो ब्लास्ट हुआ। यह तो थोड़ा धैर्य की बात है कि एक ही मरा जो घायल हुआ उसको देखने के लिए मैं गया, उसको हालत गम्भीर है। दो अन्य लोग हैं जिनको चोटें कम लगी हैं, पर जो जेथोथ पड़ा है उसकी आइडेंटिटी अभी तक पता नहीं लया है। मैं गृह मंत्री से निवेदन करूंगा कि वह रेडियो, टी. वी. पर उसका फोटोग्राफ देकर पता लगाएं कि वह कौन व्यक्ति है। वह कोई और भी हो सकता है, उसको आइडेंटिफाई करें।

अन्त में मैं इतना ही पूछना चाहूंगा कि जब ऐसी दुर्घटना होती है तो उससे प्रभावित लोगों के परिवारों के लिए सहायता की घोषणा होती है। कल हरियाणा में सहायता की घोषणा हुई, आज दिल्ली में अभी तक इस बात की कोई घोषणा नहीं हुई है कि जो मरे उनके परिवार वालों को कुछ दिया गया है या नहीं। इसलिए मैं निवेदन करूंगा कि जो आतंकवादियों के आइडेंटिफाइड गढ़ हैं, गोल्डन टेम्पल और दूसरे, उस पर सरकार क्या विचार कर रही है और दूसरे...

SHRI A.G. KULKARNI: How can he reply? He is not concerned with it.

श्री अश्वनी कुमार : मैं अपनी भावनाएँ आपके सामने रख रहा हूँ। अगर आप इन भावनाओं को ब्रश एसाइड करें तो मुझे इसका खेद है।

श्री अश्विनद गणेश कुलकर्णी : आपकी भावनाओं की मैं कद्र करता हूँ।  
But he is not concerned with it.

SHRI ASHWANI KUMAR: He is the representative of the Government and through him we can convey our feelings. He may not reply, but he can convey to the Government our feelings. It is not that to everything that is said here the Prime Minister should reply... (Interruptions)...

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): Mr. Ashwani Kumar, you please conclude now.

SHRI A. G. KULKARNI: Mr. Ashwani Kumar, you are all along referring to Amritsar and Panipat. With due respect to you, I would tell you that it is Mr. Chidambaram's portfolio. So, how can Mr. Panigrahi reply?

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): That is all right. His views will be conveyed to Mr. Chidambaram. Yes, Mr. Ashwani Kumar.

SHRI A. G. KULKARNI: All right. You carry on, Mr. Ashwani Kumar.

श्री अश्वनी कुमार : इन शब्दों के साथ मैं चाहूँगा कि मंत्री जी इन बातों पर ध्यान दें और जो असली मुद्दा है, केंसरस ग्रीव है, उसको रोकने के लिए शीघ्र कदम उठाएँ। यही मेरा सरकार से भरे मन से निवेदन है।

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): Mr. Chimanbhai Mehta, Not here. Yes, Dr. Vijay Mohan Reddy.

DR. G. VIJAYA MOHAN REDDY (Andhra Pradesh): Sir, once more we see from the statement some kind of callousness which is quite evident. A bomb has exploded and it has been described vividly by our friend because he has gone there and according to him, it should have been a time bomb. The package was kept there and the person who had kept the package has disappeared or might have disappeared or might be some where else. The damage that was done was so serious and the explosion was of such an intensity that even on the eleventh floor the vibrations were felt. Now, there is an atmosphere of violence in the country which has gripped the land and disruption of the genuine nationalist forces is being attempted by certain anti-national forces. I think the conflict that is developing has to be properly viewed. Yesterday, Sir, the entire House was of the opinion; both the Members on the Treasury Benches and on the Opposition side were of the opinion, that the Government would have to take a very serious view and adopt a firm attitude in dealing with these matters. And especially as our friends have said, the intelligence has completely failed. Till now we do not know who are the culprits, even in this case also. That is why some kind of surveillance will have to be there; some effective surveillance should be there—where and how this kind of terrorists or persons belong to mafia group are moving. Why do we not take these people under preventive detention or arrest them under the Anti-Terrorist Act? Why don't you put them behind the bars? An atmosphere is developing where all kinds of forces are going to dominate in the society; all kinds of divisive forces are going to dominate, whether it is the Punjab problem or it may be of a different kind of problem. The reactionary forces are mobilising to disrupt the unity, integrity and democratic set-up of this country. We must try to take all the measures to see that we put an end to these things with a firm hand. Especially in this particular instance, the accident that has taken place, I think, has to be taken as a warning because it has taken place in the heart of the city

and this is going to affect the morale of entire citizens of Delhi, because it has happened at a place which everybody will be visiting almost every day. That is why the entire city itself will be gripped in some kind of anxiety. And that is why, in view of the anxiety that is existing, we will have to assure that we are firm in dealing with these cases and we will be in a position to see that this city and the nation is rid of these disruptive forces.

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): Mr. Chimanbhai Mehta. Please be brief.

SHRI CHIMANBHAI MEHTA (Gujarat): Mr. Vice-Chairman, Sir, I would like to know from the hon. Minister whether such a thing was expected in Delhi by the Government, because in view of what is happening in Punjab and in Panipat this was to be expected. I do not want to see just in one direction. Some men talk about Mujahideens also. I know the limitations of the police. I am not a defender of the Home Department. But such things have been happening in other countries also. Right in the heart of the capital it has happened. In other countries such things do take place. Then, how to react? That is very crucial here. Unless we mobilize...

THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY): Be brief.

SHRI CHIMANBHAI MEHTA: Unless the people as a whole are mobilized and politics kept apart, we cannot put an end to this. Looking to the seriousness of the situation, only one aspect should be kept in mind that terrorists have to be attacked by all the parties with a single-minded devotion. People should be made aware where such things are likely to happen. Every man is carrying something in his bag. How to know whether he is carrying a bomb or not? If the masses are aware, then they would take care whether anybody is putting something some where. But that awareness is lacking because of various factors. I won't like to go into those factors. This is the time

to unite the people. There is no doubt that somebody is interested in scaring us. If you come to this conclusion, may I ask the hon. Minister what measures you are going to take against it, how you are going to mobilise the people and how you are going to take the people into confidence? These are my questions. Thank you, Sir.

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : उपसभाध्यक्ष जी, गृह मंत्रालय कितना अक्षम है, कितना लापरवाह है इसका सबूत मंत्री जी के वक्तव्य से मिलता है जिसको मैं पढ़ना चाहता हूँ :

"Ministry of Home Affairs' Report on explosion in Jeevan Bharti Building on 10-5-88"

कितनी लापरवाही से गृह मंत्रालय ने इस वक्तव्य को तैयार किया है यह इससे पता लगता है और यह एक प्रकार से सदन की अवमानना है। जिसको पढ़ने से पता नहीं लगता कि मंत्री जी का वक्तव्य है या दिल्ली प्रशासन की रिपोर्ट है। दिल्ली प्रशासन की पुलिस ने जो कुछ बनाकर मंत्री जी के पास भेज दिया मंत्री जी ने उसे पढ़ दिया। इससे ज्यादा सूचना तो इसी संसद में जो न्यूज टिकर लगा हुआ है उससे मिल गयी है। मंत्री जी ने बतलाया है सतीश चौधरी नाम का एक व्यक्ति जो नोएडा का रहने वाला था उसकी बम विस्फोट से मृत्यु हो गयी है। कुलकर्णी जी भी अभी चर्चा कर रहे थे टिकर में जो न्यूज है उस में लिखा है।

"According to Police, the dead was either an Afghan or an Arab national."

मैं साफ पूछना चाहता हूँ जो पार्लियामेंट हाउस में टिकर लगा हुआ है जिसमें इस बात की चर्चा की गयी है कि जो व्यक्ति मरा है वह एक अफगानी है या अरब का रहने वाला है, इस बात में कहां तक सत्यता है, मैं यह जानना चाहता हूँ। क्योंकि वक्तव्य अपूर्ण है, पूर्ण नहीं है इसलिए पूरी जानकारी प्राप्त करके इसी विषय पर कल यहां पुनः वक्तव्य देना चाहिए क्योंकि इस



### [श्री राय प्रकाश मालवीय]

वक्तव्य से यह भी जानकारी नहीं होती है कि जी वांगे गम्भीर रूप से घायल हैं उनके नाम क्या हैं और कहां के रहने वाले हैं ? टिफर न्यूज में दिया हुआ है कि जो लोग गम्भीर रूप से घायल हैं उनमें एक व्यक्ति बैक एम्पलाई है। जो घटना यहां पर घटित हो रही है ये बहुत दर्दनाक है। यह सरकार कितनी निकम्पी है यह इस बात का सबूत है।

कल यहां पर चर्चा हो रही थी पानीपत कांड की और उसी चर्चा में दीपेन घोष जी ने चर्चा की तो इस बात का आश्वासन दिया गया था कि पूरी कोशिश होगी कि इस प्रकार की घटना की पुनरावृत्ति न हो लेकिन हमेशा इस प्रकार की घटनाएं हो रही हैं और उन घटनाओं को रोकने में सरकार पूरी तरह से विफल है, अक्षम है। यह भी उसमें बतलाया गया है कि वहां पर एल. आई. सी. की जो बिल्डिंग है, वह 11-12 मंजिल की है वह सारी की सारी हिल गयी। उसके शीशे के दरवाजे टूट गये। संसद में वह स्थान केवल आधा या पोन किलोमीटर की दूरी पर है तो क्या इसी प्रकार से सरकार इस देश का संचालन करती रहेगी और देश के लोगों की रक्षा करती रहेगी ? मेरा पुनः निवेदन है कि इन सारी घटनाओं पर सरकार को पुनः सोचना चाहिए। मैंने एक कल सुझाव दिया था कि फौरन एक सर्वदलीय नेताओं की बैठक बुलानी चाहिए क्योंकि समस्या केवल दिल्ली की नहीं है, यह समस्या केवल हरियाणा को नहीं है, यह समस्या केवल पंजाब की नहीं है, यह समस्या राष्ट्रीय समस्या है और देश का प्रत्येक व्यक्ति इस समस्या से जुड़ा हुआ है। इसलिए मेरा पुनः निवेदन है कि इन समस्याओं को राजनीतिक दृष्टि से नहीं देखना चाहिए। चाहे विपक्ष के लोग हो या सत्ता पक्ष के लोग हों इसमें किसी भी प्रकार का राजनीतिक लाभ उठाने की कोशिश नहीं करनी चाहिए। हमारे देश की एकता और अखंडता अक्षुण्ण रहे यही हम सब लोग चाहते हैं। कल हमारे विज्ञान मंत्री श्री कल्पनाथ राय बहुत सा कथे और सही भाषे में भावुक थे।

निर्दोष लोगों की हत्याएं हो रही हैं, नर-संहार हो रहा है सामूहिक रूप से और हम लोग जो संसद सदस्य हैं और जो सरकार में बैठे हुए हैं ये सब के सब मूक दर्शक बने हुए हैं। और कल ही कांग्रेस के एक लोक सभा के सदस्य ने इस बात की मांग की है कि पानीपत में जो घटना हुई है उस घटना के लिए हरियाणा के मुख्य मंत्री चौधरी देवीलाल को इस्तीफा दे देना चाहिए। इसलिए मैं चाहूंगा कि दिल्ली में आपकी नाक के नीचे इस संसद से आधे किलोमीटर की दूरी पर जो घटना हुई है और जहां के बारे में कहा जाता है कि इस घटना में कई लोगों की मृत्यु हुई है, लेकिन सरकार ने अधिकृत तौर पर एक ही व्यक्ति की मृत्यु बताई है और 14 व्यक्ति वहां पर गम्भीर रूप से घायल हुए हैं, इस घटना के लिए किस को इस्तीफा देना चाहिए ? क्या यह केन्द्रीय सरकार की जिम्मेवारी नहीं है ? आप जानते हैं कि दिल्ली का प्रशासन सीधे गृह मंत्रालय के उत्तरदायित्व में आता है। इसलिए मैं पुनः स्पष्टीकरण पूछने के साथ यह निवेदन करूंगा कि सरकार सारी बातों की जानकारी करके सदन में आए। मंत्री जी ने जो वक्तव्य दिया है, यह तो पुलिस की रिपोर्ट है, दिल्ली प्रशासन की रिपोर्ट है। इसलिए सरकार पूरी बातों की जानकारी करके बताए कि वह व्यक्ति अरब नागरिक था या अफगान नागरिक था, इन सारी बातों की जानकारी करके कल को प्रश्नोत्तर काल के बाद इस संबंध में एक विस्तृत वक्तव्य होना चाहिए।

**SHRI VISHWA BANDHU GUPTA :**  
Mr. Vice-Chairman, Sir, I agree with my other friends that it is a sad affair. I would like to know from the hon. Minister whether apart from supplying sophisticated weapons to the Delhi Police, he has taken steps to re-vamp the communication system. I would like to ask the hon. Home Minister at what time did he get this information. According to the statement, the blast took place at 12.10 p.m. I would like to know from the hon. Minister whether the communication sys-

tem worked efficiently and he was able to get the information within minutes. Sir, my friends have drawn the attention of the House and the Home Minister to several different aspects of this incident. I would like to know from the hon. Minister about the terrorists or the person who brought the bomb or the persons involved in this. Sir, I have been there myself and I have seen the place. And I do not agree with Ashwani Kumarji that it might be an act of just somebody from Punjab. It could very well be somebody else, it could be some outsider. I would like to know from the hon. Minister whether it was an act by an indigenous terrorist or a foreign terrorist. Has the Ministry made some estimate of what the damage has been? In view of what has happened, I would like to know from the hon. Home Minister whether, apart from security arrangements, any special arrangements have been made in places around the central part of the city to inform the police, to inform the fire brigade, to inform the bomb squad, and to inform the other agencies to take very quick action in such a situation. Sir, some of my friends from the other side mentioned that there are so many police vehicles standing around the corners and checking the people. It is a very good thing. And I agree that it is a very difficult task for the police, specially for the Delhi police. They have to be on a constant alert. This is a very vulnerable area. We live in an open society. And we have to see how this challenge can be met. One of the ways, according to me, Sir, is an efficient communication system. Sir, I would like to know whether any person was seen running away, whether any chase was given by the police and whether the communication to the police headquarters was in time. Sir, it is true that terrorists can attack anywhere. They strike when they like and wherever they like and they do not give any prior information to the Home Ministry or to the police. So this is a real problem and for solving this all of us have to be involved. And

I would like to ask the hon. Minister to tell us what steps he is going to take in this matter.

**SHRI KAPIL VERMA (Uttar Pradesh):** Mr. Vice-Chairman, Sir, this incident is very very shocking and obviously it is creating panic, demoralisation and scare in the city because, as has been pointed out it has taken place within a mile of Parliament House and the seat of the Central Government. And if this can happen in Delhi, it will not only make people feel insecure and demoralise them but it is bound to have repercussions in the other parts of the country also. The Minister's statement is not very clear about the background. Yesterday when we discussed the incident which took place in Panipat, we expressed our apprehensions that the terrorists are going to strike in other parts of the country also. It has to be seen whether, after the red alert, the police did take at all adequate measures against any such possible attack. We want a statement from the Minister, a comprehensive statement detailing what measures he has taken to safeguard against these things. Is there necessary preparedness in the city? He should seriously consider whether there is need for reorganising the intelligence services, in any case strengthening them and strengthening the police arrangements and also give them the most modern and sophisticated weapons to fight them with. Sir, in my opinion the Government should do everything possible to curb this and not allow any more incidents in Delhi because, as I said, this is bound to affect the sense of confidence and sense of security of the people all over the country. So, I want to know from the Government what special measures they have taken, the Home Department and the Home Ministry has taken, after the general alert given after the Panipat incidents and after what we have seen this morning. Thank you.

**THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY):** Yes, Mr. Narayanasamy, only two minutes, please.

**SHRI V. NARAYANASAMY (Pondicherry):** All right, Sir, I will not take much time.

(Shri V. Narayanasamy)

Mr. Vice-Chairman, Sir, it is very clear that when the pressure is mounted on the terrorists in Punjab and Haryana, now they are spreading their activities to Delhi also. Sir, I have gone through the statement which has no more details than were given by the AIR bulletin. This is just like the information which was given by the AIR and it has been reproduced with slight modifications. Sir, the statement of the hon. Minister does not tell us what was the actual damage caused to the building whether the adjacent building have been damaged by the explosion and how powerful the bomb was. Details on all these aspects are missing. Actually the incident took place at 12 noon and now it is how many people were examined and what 7.30 p.m. and the Minister has not told us the information furnished by them was. All these particulars are lacking.

Sir, another important factor is that one Satish Choudhary from NOIDA, who died due to the bomb explosion, it has not been stated whether he is an employee of the bank or whether that particular person is a customer.

Then, Sir, another important aspect is that there is general fear among the people of Delhi that their life is insecure. Therefore, I would like to know from the hon. Minister that since the red alert has been given in Delhi also, what preventive measures the Government is taking to safeguard the people who are living in Delhi because they have seen some explosions in Delhi and the police has to be put on toes so that the people can be saved.

श्री कल्पनाथ राय : आदरणीय उप-सभाध्यक्ष महोदय, सरकार से कुछ सवाल पूछना चाहता हूँ आज की जो घटना घटी है उस घटना से साफ जाहिर है कि पंजाब के आतंकवादियों ने आर्म्ड रिबोल्ट का एलान कर दिया है और मैं सरकार से यह जानना चाहता हूँ कि आतंकवादियों द्वारा की गई कार्यवाहियाँ पंजाब, हरियाणा या दिल्ली में यह आर्म्ड रिबोल्ट है या नहीं है और यदि यह आर्म्ड रिबोल्ट है तो क्या

सरकार पंजाब में तुरन्त इमरजेंसी को लागू करेगी या नहीं? दूसरा सवाल यह है कि अभी श्री के.के. तिवारी लोक सभा सदस्य को आज ही आतंकवादियों ने एक पत्र लिखा है कि खालिस्तान का विरोध करने वाले संसद सदस्यों को और आपको 15 दिन के अन्दर गोली से उड़ा देंगे और आपके परिवार को भी खत्म कर दगे। श्री के.के. तिवारी को आज ही यह डूत खालिस्तान कमांडो फोर्स से मिला है मैं सरकार से यह कहना चाहूँगा कि क्या इस तरह के धमकी भरे पत्रों पर कड़ी कार्यवाही करने पर सरकार विचार कर रही है या नहीं। क्या सरकार पंजाब में हमारे सुरक्षा दलों को आधुनिकतम हथियारों से लैस करेगी क्योंकि अगर आतंकवादियों के पास ए.के.-47 है तो उन से भी ज्यादा आधुनिकतम हथियार हमें अपने सुरक्षा दलों को देने चाहिये क्योंकि आतंकवादियों की ट्रेनिंग पाकिस्तान में हो रही है। हमारे सुरक्षा दल से ज्यादा सोफिस्टिकेटेड वेपंस की ट्रेनिंग उनको एडवांस में दी जा रही है साल भर पहले से ही दी जा रही है। अगर हम उनको ए.के.-47 देंगे अपने सुरक्षा दल को तो उससे भी बड़े सोफिस्टिकेटेड वेपंस पाकिस्तान या विदेशी ताकतें उनको देंगी, आतंकवादियों को देंगी। तो जब उनके पास सोफिस्टिकेटेड वेपंस बहुत अच्छे किस्म के होंगे तो क्या हमारी सरकार हमारे सुरक्षा दलों के पास जो कम आधुनिक हथियार हैं क्या उनसे वे आतंकवादियों को मुकाबला कर सकते हैं। इसलिए सरकार इन एडवांस लांग टर्म प्लानिंग कर के आतंकवादियों से निपटने के लिए कोई एडवांस लांग टर्म ओब्जेक्टिव बनाएगी? मैं एक सवाल यह भी पूछना चाहता हूँ कि क्या सरकार गुरुद्वारों में जो आतंकवादी हैं उन सभी गुरुद्वारों से आतंकवादियों को गुडो को कातिलों को बाहर करने के लिए सरकार तुरन्त बार्डर सिव्योरिटी फोर्स और सी.आर.पी.एफ. को भेज कर उनको गुरुद्वारों से फ्लश आउट करेगी या नहीं कराएगी? देश बड़ा है या धर्म बड़ा है, देश बड़ा है या गुरुद्वारा बड़ा है, यह सवाल आज देश

को जनता सरकार से जानना चाहती है? अन्तिम सवाल है क्या सरकार अपनी इंटेलीजेंस सिस्टम को रिस्ट्रक्चर करेगी नये सन्दर्भ में जो चारों तरफ से देश पर खतरे के बादल मंडरा रहे हैं चाहे वह आतंकवाद के द्वारा हों या साम्रज्यवादी ताकतों के द्वारा हों क्या उन षडयन्त्रों का मुकाबला करने के लिए सरकार अपने इंटेलीजेंस सिस्टम का ओवरहॉलिंग करेगी उसको रिस्ट्रक्चर करेगी या नहीं?

**SHRI CHINTAMANI PANIGRAHI:** Mr. Vice-Chairman, I share the anxiety and anguish expressed by all the hon. Members over this shocking incident, in the national capital, and in the heart of the city. We also extend our deep sense of sympathy to the families of the bereaved and the injured in this explosion. This is a very limited question on which Members expressed their anxiety in the House in the morning and as Dipen Babu and others pointed out, this is not a detailed statement, and all the hon. Members wanted that we give a detailed statement...

**SHRI KALPNATH RAI:** Sequence of events.

**SHRI CHINTAMANI PANIGRAHI:** When such an event takes place, we all are anxious to know the details, and to know what the facts are. It was only a statement based on the bare facts that were immediately available from the administration. I am also not very much satisfied, as all the hon. Members have said. It was only the bare facts which were immediately available that we have placed it before the House. As hon. Members have said, it is inadequate, I agree with them. This is because the investigation is in progress and, therefore, we do not have all the details now. Members asked whether gurudwaras can be used for acts of violence. They also asked whether religion will get priority or the country will get priority.

**SHRI KALPNATH RAI:** Country will get priority.

**SHRI CHINTAMANI PANIGRAHI:** These things have been discussed. There is no doubt that the country is bigger than anything. The interest of the country should be safeguarded, the integrity of the country should be safeguarded at any cost. This sentiment expressed by hon. Members is shared by everybody in the country.

**SHRI A. G. KULKARNI:** What about the involvement of foreign elements in this?

**SHRI CHINTAMANI PANIGRAHI:** I am coming to that. While referring to this incident, many points have been raised by hon. Members. Shri Satya Prakash Malaviya, Shri Ashwani Kumar, Dr. G. Vijaya Mohan Reddy, Shri Kalpnath Rai, Shri Kapil Verma, Shri V. Narayanasamy and Kulkarniji have all raised many points. It was asked whether this was the work of terrorists from Punjab or by some outside forces.

**SHRI KALPNATH RAI:** This is the work of Punjab terrorists.

**SHRI CHINTAMANI PANIGRAHI:** Various points have been raised I think the crime branch will surely look into all these aspects.

**SHRI A. G. KULKARNI:** The important question is whether you will supply them sophisticated weapons. Say something at least on this to boost the morale of the people fighting terrorism.

**SHRI CHINTAMANI PANIGRAHI:** As hon. Members pointed out, we have to give them sophisticated weapons. We are giving them. The communication system has been improved.

**SHRI A. G. KULKARNI:** Not captured from the terrorists. Purchase something else.

**SHRI DIPEN GHOSH:** It is available in the Chandigarh market.

**SHRI CHINTAMANI PANIGRAHI:** I share the anxiety of hon. Members. Whatever weapons are needed, they should be

[Shri Chintamani Panigrahi]

given so that the integrity and unity of the country can be safeguarded. We are doing it.

**SHRI DIPEN GHOSH:** The more you say this, the more is the number of such incidents.

**SHRI CHINTAMANI PANIGRAHI:** Shri Vishwa Bandhu Gupta asked as to when did we get the information. Our communication system is very well developed. Immediately we got the information. Whenever anything happens in any part of the country, it takes very little time for the information to reach us. Of course, there are some deficiencies in regard to the communication system. We are trying to improve it. Our friends have been saying that the citizens of Delhi are very much panicky. I assure the citizens of Delhi that they need not be panicky. Government is fully alert to meet the situation.

**SHRI DIPEN GHOSH:** They know your capability. They are not scared of you.

**SHRI CHINTAMANI PANIGRAHI:** Shri Kalpnath Rai pointed out that some threatening letters have come. We have taken note of such acts.

**SHRI A. G. KULKARNI:** Mr. Minister, how do you say that they are not demoralised? Have you ever tested their confidence? This is totally wrong. People are certainly dissatisfied and annoyed. They doubt your credibility.

**SHRI CHINTAMANI PANIGRAHI:** I do not think the Delhi citizens are demoralised as the hon. Member is saying. They are facing this challenge. This is a challenge to our nation. It is a great national challenge. We are also facing it. As I said, there are some deficiencies and we are trying to overcome them. As Shri Chimanbhai Mehta suggested, we have to mobilise the people. A handful of people, with help from some foreign countries, are indulging in these terrorist activities and are trying to destabilise our country. We know it very well.

**SHRI V. NARAYANASWAMY:** You crush terrorism. You will get the support of everybody.

**SHRI CHINTAMANI PANIGRAHI:** Is there any doubt? There is no doubt that we will get the support of everybody in this House as well as the people in the entire country because we want to safeguard the sovereignty, unity and integrity of the country. Kalpnathji pointed out that some threatening letters have been received by Members of Parliament and others. We are taking serious note of this.

**SHRI DIPEN GHOSH:** Do not take serious note. If you take serious note, there will be some more occurrences. Every time you say this, the next day some incident occurs.

**SHRI CHINTAMANI PANIGRAHI:** Let us hope this is not repeated.

श्री कल्पनाथ राव : मैं आपसे एक बात पूछना चाहता हूँ कि आतंकवादी पार्लियामेंट के अंदर बम एकस्प्लोड करना चाहते हैं, यह उनकी प्लानिंग है तो क्या आप पार्लियामेंट की सुरक्षा की गारंटी आज करेंगे ?

**SHRI CHINTAMANI PANIGRAHI:** We will guarantee that.

Lastly, I must say, as Shri Satya Prakash Malaviya said, we have given only bare facts. Then Shri Dipen Babu has pointed out that we are not sincere. It is not that. Rather it is the earnestness of the Government which prompted us to come to the House immediately to share the anxieties of the Hon'ble Members.

**SHRI DIPEN GHOSH:** You do not have any capability, you are inefficient, blatantly inefficient.

**SHRI CHINTAMANI PANIGRAHI:** We are most capable. But you have only one refrain for every incident that takes place in the country, i.e. this Government should quit. This

shows that the problems are not treated seriously. This is a very serious incident and we are taking it very seriously. As one hon. Member suggested, this is a kind of warning and we shall be very careful. The Delhi Administration, the Government and the Home Ministry, I can assure you, are taking utmost care to see that safety and integrity of the country are maintained whatever may be the cost.

**SHRI KALPNATH RAI:** Tell us something about the security of Parliament.

**SHRI CHINTAMANI PANIGRAHI:** I told you that we guarantee the security of this Parliament.

श्री सुरेन्द्रजीत सिंह अहलुवालिया (बिहार): उपसभाध्यक्ष जी, माननीय मंत्री जी से दो चीजें पूछना चाहता हूँ। यह सवाल बड़े अहम हैं। पहला तो मैं यह पूछना चाहता हूँ कि जो दिल्ली में घटना घटी है, जो अभी मैंने अखबार में पढ़ी है वह यह है कि जो व्यक्ति मरा है वह शकल सूरत से अफगान की तरह देखने में था।

दूसरा कल से जो अमतसर में— कल होम मिनिस्टर वायदा देकर गये थे कि अमतसर की घटना के बारे में स्टेटमेंट देंगे, उसके बारे में कुछ नहीं बताया। कल से स्वर्ण मंदिर से जो गोलियां चल रही हैं, उसको रोकने के लिए गोली से ही जवाब दिया जा रहा है। क्या सरकार ने एस.जी.पी.सी. को एप्रोच किया है कि वह 24 घंटे के अंदर या 48 घंटे के अंदर, जो गोलियां चला रहे हैं उनको स्वर्ण मन्दिर परिसर से बाहर निकालने का कोई रवैया अपना रही है और अगर वह नहीं निकालते हैं, तो पुलिस अंदर घुसेगी, उसकी उन्हें कोई वानिंग दी गई है या नहीं? यह मंत्री महोदय से जानना चाहता हूँ।

**SHRI CHINTAMANI PANIGRAHI:** About the point whether any Afghan or any foreign national was hurt, I have said it that all these were Indian nationals. There is no foreigner.

**THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY):** The question was not about the injured persons. He was asking whether any foreign hand is there.

**SHRI CHINTAMANI PANIGRAHI:** It is there in the statement. They are all Indian nationals.

**SHRI ASHWANI KUMAR:** How can you say that? Here it is said, "the identity of all of them except 1 person who is unconscious and in a serious condition, has been established." So, the identity of one person is not confirmed.

यह स्टेटमेंट में लिखा हुआ है।

**SHRI CHINTAMANI PANIGRAHI:** Shri Ahluwalia wanted to know whether it is a terrorist activity or it is a dacoity. All these things the crime branch will investigate and the facts will come to light.

About Golden Temple, as Shri Ahluwalia has pointed out, it is a much broader thing and the Home Ministry is looking into it.

**THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY):** Now we will take up special mentions.

श्री वीरेंद्र वर्मा (उत्तर प्रदेश): मान्यवर, पीने आठ बज गये हैं... (व्यवधान) छह बजे तक के लिए तय किया हुआ है और अब पीने आठ बज गये हैं और फिर भी आप... (व्यवधान)

**THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI M. M. JACOBS):** I have nothing to say about special mentions. It is not my prerogative or privilege. It is the Chairman's prerogative and it is between

[Shri M. M. Jacob]

the Chairman and the Members. Hon. Members have been waiting for the special mentions. I have no control over that.

**SHRI GHULAM RASOOL MATTO (Jammu and Kashmir):** The Presiding Officer cannot change the order of the business.

श्री वीरेन्द्र वर्मा : उपसभाध्यक्ष जी पौने आठ बजे तक का रोज का तय है और अब पौने आठ बजे हैं और आप ... (व्यवधान)

**THE VICE-CHAIRMAN (SHRI B. SATYANARAYAN REDDY):** You are the first to make special mention. Yes, you start.

वीरेन्द्र वर्मा जी आपका ही नाम पहले है आप कहिए। श्री वीरेन्द्र वर्मा।

श्री वीरेन्द्र वर्मा : तो सर।

उपसभाध्यक्ष (श्री बी० सत्यनारायण रेड्डी) : श्री अश्विनी कुमार।

### SPECIAL MENTIONS

#### Alleged desecration of Bhimsen Temple in Etah district

श्री अश्विनी कुमार (बिहार) : माननीय उपसभाध्यक्ष महोदय मैं आपके माध्यम से सदन के सामने एटा जिला के पास नवरई (कासगंज) में हुई घटना की ओर ध्यान आकर्षित करना चाहता हूँ। वहाँ पर नवरई ग्राम में जो कासगंज से चार किलोमीटर की दूरी पर एक बड़ा प्राचीन प्रसिद्ध मंदिर भीम सेन मन्दिर है जो कि 1802 का बना हुआ है और उस समय किसी मेजर ने वह बनवाया था और उस समय की सरकार ने उसको 24 गांव भी दिए थे वहाँ पर होली के बाद के मंगलवार को एक बहुत बड़ा मेला लगता है और आस-पास के 100-50 गांवों के लोग एकत्र होते

हैं। उसी मन्दिर के ऊपर 15 और 16 अप्रैल की रात को एक दुर्घटना हुई प्रातः जब लोग वहाँ पूजा करने के लिए गए तो ऐसा लगा कि कोई व्यक्ति मन्दिर मूर्तियों को तोड़ रहा है। मूर्तियाँ टूटती रहीं और जब लोग इकट्ठे हो गए तो मूर्तियों को तोड़ते हुए एक हकीमुद्दीन पुत्र नसिरुद्दीन रंगे हाथ पकड़ा गया। उसके साथ पांच और व्यक्ति, थे कासिमअली निजाम, शमसुद्दीन, मोहम्मद शवी, रियाजुद्दीन गिरफ्तार किए गए। वहाँ जो मूर्तियाँ थीं भीमसेन की बहुत बड़ी मूर्ति थी लाइफ साइज मूर्ति थी लालता महारानी की, शंकर-पार्वती की, नगरकोट बाबा की, वैष्णो देवी की, पूर्णांगरी देवी की, श्री सीता-राम की, हनुमान जी की, ज्वालादेवी की, कालिका देवी की, करौली माता की, दुर्गा महारानी की, ये सब मूर्तियाँ ध्वस्त कर दीं। इसके साथ-साथ ही वहाँ उसके बाहर 84 मन का एक घंटा लगा हुआ था उसको भी ध्वस्त कर दिया गया। इस सारी घटना के बाद एफ.आई.आर. हुआ, पुलिस गई और लोग एरेस्ट कर लिए गए। तथा पुलिस के प्रयास से और जनता के प्रयास से वह बात आगे फैलने से रोक दी गई, परन्तु जो कुछ घटनाएँ वहाँ घटी हैं इसके आगे-पीछे वह बहुत चौंकाने वाली हैं। उस मंदिर की जमीन पर पिछले 6 महीने से कुछ लोगों ने झोंपड़ी आदि बनाकर अतिक्रमण कर लिया था। जब पुजारी और मंदिर के व्यवस्थापक उसको निकालने के लिए प्रयास करने लगे तो उन्होंने कहा कि हमको क्या निकालोगे, हम मंदिर ही नहीं रहने देंगे। इस प्रकार की अखबारों में खबरें आई हैं और कुछ लोग वहाँ देख कर आए हैं कि 20-25 युवक बराबर कासगंज से वहाँ आते थे और मूर्तियों को तोड़ने का प्रयास करते रहे। सब से जो दुखद घटना है वह यह है कि हिरासत में हकीमुद्दीन नाम का जो व्यक्ति पकड़ा गया उसने जो बात कही है वह चिंताजनक है। उसने कहा है कि हमें मोहम्मद साहब का दीवार हासिल हुआ है कि मूर्तियों को तोड़ दो तो जन्नत मिलेगी। यह बहुत भयानक घटना है। वहाँ का जो इमाम है मस्जिद